

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

M.A.No.578/2019 in O.A.No. 1136/2017

Dated Monday, the 18th day of November, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

R.Ponnusamy,

ENS 243, HB Colony,

Phase II, Perumalpuram,

Tirunelveli 627 007.

....Applicant

By Advocate M/s. R.Malaichamy

Vs

1.Union of India rep by,

The Secretary,

Ministry of Personnel, Public Grievances and Pensions,

Department of Pensions and Pensioners Welfare,

3rd Floor, Lok Nayak Bhavan,

Khan Market, New Delhi 110 003.

2.The Secretary,

Ministry of Communications & IT,

Department of Posts,

Dak Bhavan, Sansad Marg,

New Delhi 110 011.

3.The Chief Postmaster General,
Tamil Nadu Circle,
Anna Salai, Chennai 600 002.

4.The Postmaster General,
Southern Region (TN),
Madurai 625 002.

5.The Senior Superintendent of Post Offices,
Tirunelveli Division,
Tirunelveli 627 002.Respondents

By Advocate Dr.G.Krishnamurthy

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

MA 578/2019 is filed by the applicant in OA 1136/2017 to modify the order dated 22.02.2019 passed in the said OA & batch cases with regard to including the officiating service of the applicant along with regular service for grant of pension under old pension scheme.

2. Learned counsel for the respondents submits that this issue ought to have been taken up in a RA and not in the MA.
3. Learned counsel for the applicant submits that he is ready to withdraw the MA with liberty to take up the matter in the appropriate form and he has also made an endorsement in the case file to that effect.
4. Accordingly, MA is closed as withdrawn.

**(T.JACOB)
MEMBER (A)**

M.T.

**(P.MADHAVAN)
MEMBER (J)**

18.11.2019